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## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 19.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 59/10	TP 23/16	For Hearing	397/ 398	K. Inbalathan Vs. Ver Terra Products India Pvt. Ltd.

SL.	NAME (IN CAPITAL)		
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	
1.	Raghuram Gdambi	Petitioner	
	for C.K. Nandakumar		
(	C.K. Nandakumar	_	
	90 NN 1298 C9		

Counsel for petitioner is present. He requested time to serve notice on R-2 through courier, E-mail and Air mail. Chartered Accountant for R-4 is present. Counsel for petitioner requested time to file objections for the discharge application filed by R-4.

List it on 20.10.2017.

MEMBER (J)

MEMBER (T)

**SIGNATURE**